

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13/12/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/30/2018  
NAME OF THE PETITIONER(S) : N. PALANIAPPAN  
NAME OF THE RESPONDENT(S) : GOLDEN HILLS ESTATES PVT LTD & 4 ORS  
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

S. Palaniappan  
M. Sahel HAMEED

Counsel for Petitioner



HEMA SRINIVASAN

Counsel for Respondents

H.S.

**ORDER**

At request of the parties, list this matter for hearing on 24.01.2020.

-Sd-

(S. VIJAYARAGHAVAN)  
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)  
Member (Judicial)